Monthly Work Done Statement Showing Age-wise Breakup of pending Criminal Cases for the Month of _____

Present :

S.No.	Nature of Case	Age-Wise Breakup of Cases pending at the end of the Month									
		Upto 1 year	More than 1 & less than 2 years	More than 2 & less than 3 years	More than 3 & less than 5 years	More than 5 & less than 7 years	More than 7 & less than 10 years	More than 10 & less than 15 years	More than 15 & less than 20 years	20 years & above	Total pendency of cases at the end of Month
1	Sessions Trial Cases (other than Rape cases)										
2	Special Trial Cases										
3	Murder Cases										
4	Cr. Appeals										
5	Cr. Revisions										
6	NDPS Cases										
7	Arms Act										
8	E.C.Act										
9	Bail Applications										
10	Rape Cases										
11	Cr. Misc.										
12	Cases under Prevention of Corruption Act										
13	Consumer										
	Total										

Monthly Work Done statement Showing Opening Balance, Institution, Disposal & Pendency of (Criminal) Cases for the month of _____

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Present :

S. No.	***Nature of Case***	***Opening Balance at the Beginning of the Month***	***Instt./ Received by Transfer***	***Disposal of cases during the Month***			***Total Disposal***	***Closing Balance at the end of the Month***	***No. of witnesses examined***	***Documents Regd.***	***No. of Units obtd.***	***Remarks, if any.***
				Contested	***un-contested***	***Otherwise Viz. Dismissed in default/ Compromised /Transfer/ In-exparte etc.***						
1	Sessions Trial Cases (other than Rape cases)											
2	Special Trial Cases											
3	Murder Cases											
4	Cr. Appeals											
5	Cr. Revisions											
6	NDPS Cases											
7	Arms Act											
8	E.C.Act											
9	Bail Applications											
10	Rape Cases											
11	Cr. Misc.											
12	Cases under Prevention of Corruption Act											
13	Others											
	Total											